

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 12th March, 2015
Time: 10:30 AM

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

| S.No | Case No. | Parties | Counsel For Parties | Remark |
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| FOR ADMISSION | | | | |
| 1. | Appeal No.14/2015. | Maheshtala Manufacturers Welfare Association Vs. The State of West Bengal & Ors. | Mr. Nirnimesh Dube, Adv. For the Appellant. | |
| AFTER NOTICE | | | | |
| 2. | Original Application No.45/2015 & M.A No.126/2015 | Haryali Welfare Society Vs. State of Harayana & Ors. | Mr. Rahul choudhary, Adv. for Applicant. | |
| FOR COMPLETION OF PLEADINGS | | | | |
| 3. | Original Application No.13/2015 & M.A.No.32/2015. | Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors. | Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. For R-2. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rama, SI, DP for R-6. | |
| 4. | Original Application No.183/2014. | Toxics Link Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr Ardhendumauli Kumar Prasad, Adv. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena for R-5. Mr. Shuvodeep Roy, Advs. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R- 14. Mr. D.K.Thakur, Adv. For R-15. | |

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| | | | <p>Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Anup Singh, Adv. For R-26. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28. Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana. Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragyan Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p> | |
| FOR HEARING | | | | |
| 5. | Original Application No. 516/2014 & | Dr. R. K. Singh Vs. | Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the | |

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| | M.A. No. 892/2014. | U.O.I & Ors. | Applicant. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC, R-1. Ms. Savitri Pandey and Mr. Manish Tiwari, Advs for R-2 & 3. Mr. Ravindra Kumar For R-4. Mr. Raman Yadav & Dalbher Singh, Advs. For State of U.P. | |
| 6. | Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013. | R.N.T. Plantations Ltd. V/s. Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB. | |
| 7. | Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014 & M.A.No.365/2014. | Shri Hazi Arif & Ors. Vs. State of U.P. & Ors. | Mr. R. Venkataraman, Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1 & 6. Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3. Mr. D.K.Dhayani, Adv for R- 4. Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Mr. M.K. Bhardwaj, Adv. For R-8 & 9. Mr. Prashant Kumar, Adv. for R-10. Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11. Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13. Mr. Neelesh Sinha, Adv. For R-16 Mr. Ankit Bhatnagar, Adv. For R-19. | |
| 8. | Original Application No. 167/2014 & M.A. No. 599/2014. | Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors. | Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. For R-6 to 8. Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. For R-4. | |

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